

raids involving damage to and looting of public and private property and the killing of a trolley man;

(c) Reinforcements of armed police have been sent to the affected areas. The Assam Disturbed Areas Act giving enhanced powers to the Police has also been extended to the North Cachar Hills by the State Government;

(d) (i) The Governor of Assam through the Commissioner, and (ii) the Chief Commissioner.

(e) Yes.

(f) Does not arise.

PROVISION OF FUNDS FOR ROAD DEVELOPMENT IN THE AUTONOMOUS DISTRICTS OF ASSAM DURING THE SECOND PLAN PERIOD

*257. SHRI J. B. HAGJER: Will the Minister of HOME AFFAIRS be pleased to state the amount provided for under article 275 of the Constitution for the development of roads in the Autonomous Districts of Assam during the Second Plan period?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): A provision of Rs. 4.05 crores has been made for the purpose.

PRESERVATION OF KACHARI KING'S RUINS AT DIMAPUR

*258. SHRI J. B. HAGJER: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether the Ancient Monuments Preservation Act of 1904 applies to the Kachari Kings' ruins at Dimapur;

(b) if not, why not; and

(c) if the reply to part (a) above be in the affirmative, why no steps are being taken by Government for the preservation of those monuments?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL

AFFAIRS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) Does not arise.

(c) As far as Government are aware the Monuments are being maintained and necessary repairs are being carried out but a fresh enquiry is being made to find out the present condition of the monuments.

*259. [Transferred to the 6th May, 1958.]

DEVELOPMENT OF NATIONAL MUSEUM

♦260. DR. NIHAR RANJAN RAY: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether it is a fact that all the seven phases of development of the National Museum as recommended by the Gwyer Committee and accepted by Government, are due to be completed by the end of 1958, and that not even half of the development process has so far been covered;

(b) whether it is a fact that of the seven keepers of the seven proposed Departments, only two have so far been appointed, and that no Director is yet in view though planning of and acquisitions for the Museum have been going on; and

(c) whether Government have accepted the recommendations of the Central Advisory Board of Museums and whether they are prepared to hand over the management and administration of the National Museum to autonomous board free from the direct control of the Ministry.

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a), to (c). A statement is placed on the Table of the Rajya Sabha.

STATEMENT

The Gwyer Committee had recommended in 1946 that the National